

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-35(ND)/17

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2019.**

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Dhruvajit Saikia, Advocate for the Liquidator
Mr. M.S. Vishnu Sankar, Mr. Lhingneiuah, Ms. Sakshi
Banga, Advocates for the Respondent

ORDER

Reply is stated to have been filed by the respondent. However, the same has not been placed before this Bench.

List this application for arguments and disposal on 8th February, 2019.

Ld. counsel for the respondent 3 and 4 has given copy of the balance sheet for the year 2014-15 to the ld. counsel appearing for the applicant.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**